

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 140
(IB)-840(PB)/2018

IN THE MATTER OF:

PEC Ltd

Vs.

M/s. S.L. Consumer Products Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 7 of IBC, 2016 (CIRP)

Order delivered on 22.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

: Mr. Abhishek Anand, Mr. Tushar Tyagi
Mr. Viren Sharma, Advocates.

For the Respondent

: Mr. Arjun Mahajan, Mr. Davesh Bhatia,
Mr. Atulya Anand, Advs. & Ms. Mani Solanki,
Adv. For Respondent No.1

ORDER

List on 14.02.2020

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)